

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 41/2020
(I.A. No. 80/2020)
(Order No. 1)

Pushpendra Kumar

Applicant(s)

Versus

Nagarpanchayat, Kadaura & Ors.

Respondent(s)

Date of hearing: 17.02.2020

CORAM:

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

Law.in
ALL ABOUT LAW

ORDER

Prayer in this application is for restoration of water body called main pond (sadar Bazar) of Kadaura Town, provision for access to drinking water and stopping continuous burning of solid plastic waste, garbage cans, electronics waste, glass inside the residential area of town Kadaura that emits poisonous gases causing severe air pollution.

Let the District Magistrate, Jalaun, Orai, UP – 285203 and Uttar Pradesh Pollution Control Board furnish a factual and action taken report in the matter within one month by email at judicial-ngt@gov.in.

The UPPCB will be the nodal agency for compliance and coordination.

A copy of this order be sent to the District Magistrate, Jalaun, Orai, UP and UPPCB by email for compliance.

The applicant may furnish a set of papers to the District Magistrate, Jalaun, Orai, UP and UPPCB and file an affidavit of service within one week.

List for further consideration on 23.04.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

February 17, 2020
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SN

